

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-112/2003/1115/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nayan Shankar Baruah,  
District and Sessions Judge,  
Morigaon.

Dated Guwahati the 13<sup>th</sup> February, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJM/663 Dated 03.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.02.2024, along with station leave permission, from the evening of 03.02.2024 till the morning of 06.02.2024.** Further, the Additional District & Sessions Judge,-cum-Special Judge (POCSO), Morigaon, and in her absence, the Civil Judge (Sr. Dvn.) & Asstt. Sessions Judge, Morigaon, and in his absence, the next senior most Judicial officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-112/2003/1116/A, dated 13.02.2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**